

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

CP No. 44/241/NCLT/AHM/2016

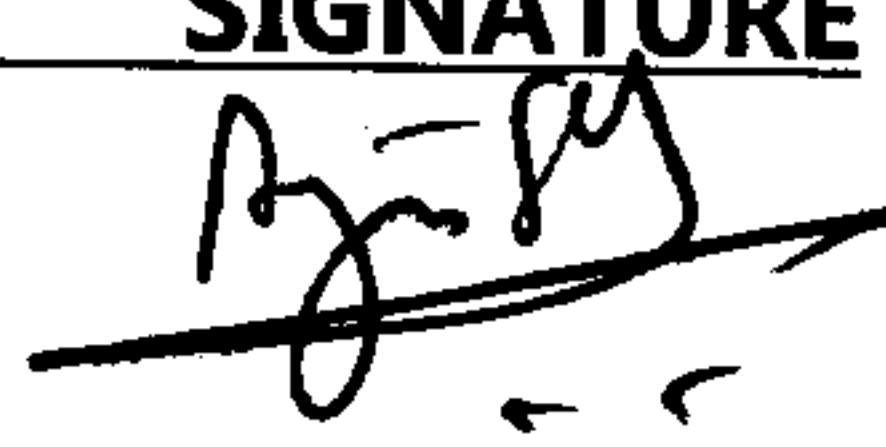

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.11.2017**

Name of the Company: Amitbhai H Modi
V/s.
Aishwarya Lifestyle Pvt. Ltd. & Ors.

Section of the Companies Act: Section 241 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	A. R. Sheth	Adv. Solicitor	Respondents	
2.	Jaimin R. Dave	Advocate	Petitioner	

ORDER

Learned Advocate Mr. Jaimin Dave present for Petitioner. Learned Advocate Mr. Arjun Sheth present for Respondents No.4, 6 and 7. None present for other Respondents.

At request of learned Counsel for petitioner.

List the matter on 30.11.2017 for filing rejoinder of petitioner.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 14th day of November, 2017.